THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Sir, on behalf of our leader Dr. Kalaignar Karunanidhi and his family and on behalf of the Members of Parliament of both the Houses, I would like to profoundly thank the Chair, as well as, the Members of Parliament for having showered kind sentiments on Shri Murasoli Maran, the hon. Minister.

MR. CHAIRMAN: Thank you.

PAPERS LAID ON THE TABLE

Report and Accounts (2001-2002) of the Indian Petrochemicals Corporation Limited, Vadodara and related papers

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKH DEV SINGH DHINDSA): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Thirty-third Annual Report and Accounts of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
 - II, Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT.-7167/03]
 - I. Notification of the Ministry of Railways.
 - II. Report and Accounts (2001-2002) of the Indian Railway Catering and Tourism Corporation Limited, New Delhi and related papers.